

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4037  
ANSWERED ON:22.08.2003  
LEVY SUGAR UNDER PDS  
RAJO SINGH

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the present requirement of levy sugar for distribution under Public Distribution System in the country, State-wise;
- (b) whether levy sugar is being supplied as per requirement; and
- (c) if not, the remedial measures taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SREENIVASA PRASAD )

(a)&(b): The State/UT-wise requirement of levy sugar on the basis of norms fixed by the Government for distribution under the Public Distribution System (PDS) in the country is at Annexure. The allocations of levy sugar to the States/UTs are made accordingly.

(c): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)&(b) OF UNSTARRED QUESTION NO. 4037 DUE FOR ANSWER ( 08-2003 IN LOK SABHA.

**MONTHLY LEVY SUGAR QUOTA FOR THE STATES/UTs (W.E.F. 1.2.2001) ONWARDS**

S.No. STATE/UTs. Monthly Levy quota (MTs) Annual Festival Quota # (MTs)

1.	Andhra Pradesh	9690	7614
2.	Andman & Nicobar	389	74
3.	Arunachal Pradesh	834	94
4.	Assam	18337	2896
5.	Bihar	20516	10078
6.	Jharkhand	6948	-
7.	Chandigarh	62	112
8.	Dadra & Nagar Haveli	48	14
9.	Delhi	2610	2316
10.	Goa	120	150
11.	Daman & Diu	11	12
12.	Gujarat	5841	4878
13.	Haryana	2485	1924
14.	Himachal Pradesh	4698	608
15.	J & K	6962	868
16.	Karnataka	8636	5350
17.	Kerala	4103	3600
18.	Lakshadweep	115	22
19.	Madhya Pradesh	12441	7536
20.	Chhatisgarh	4512	-
21.	Maharashtra	16792	9014
22.	Manipur	1763	208
23.	Meghalaya	1704	200

24.	Mizoram	666	78
25.	Nagaland	1179	128
26.	Orissa	8707	3730
27.	Pondicherry	243	88
28.	Punjab	1385	2392
29.	Rajasthan	7342	5092
30.	Sikkim	391	50
31.	Tamil Nadu	10820	6790
32.	Tripura	2647	302
33.	Uttar Pradesh	33013	15936
34.	Uttaranchal	6033	-
35.	West Bengal	14087	7796

Total        216130     99950